

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 618 of 2021	Kanoria Chemical & Industries Ltd. Vs. Vijendra Kumar Jain & Ors.	Aneesh Sadhwani	
2.	Comp. App. (AT) (Ins) No. 620 of 2021	Atul Kumar Kansal Resolution Professional, Crown Realtech Pvt. Ltd. Vs. Crown Abacus IT Park Association	R.K. Gupta	
3.	Comp. App. (AT) (Ins) No. 640 of 2021	MRA Associates (India) Pvt. Ltd. Vs. Red Ford Capital Advisors Pvt. Ltd.	Vishal Ganda	
4.	Comp. App. (AT) (Ins) No. 643 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.	Shiva N.	
5.	Comp. App. (AT) (Ins) No. 646 of 2021	Aditya Khaitan Vs. Techno Electric and Engineering Company & Anr.	Eshna Kumar	Udit Gupta
6.	Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	
8.	Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh	Aman Baroka Sagardeep Rathi-R2, R3 & R4 Vaibhav Arora-R4

For Hearing

9.	Comp. App. (AT) (Ins) No. 334 of 2021	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP
10.	Comp. App. (AT) (Ins) No. 433 of 2021	Jaypee Infratech Ltd. Through its Interim Resolution Professional Mr. Anuj Jain Vs. JC World Hospitality Pvt. Ltd. Through its Resolution Professional Mr. Manish Gupta	Karan Kohli	Pooja Saigal Shantanu Chaturvedi Anshul Bajaj Vaibhav Tyagi-R1

For Directions - to Settle Date

11.	Comp. App. (AT) (Ins) No. 379 of 2021	Nitin Pannalal Shah (Suspended Director of Simandar Broking Ltd.) Vs. Vipul H Raja & Ors.	Gaurav H Sethi	Vipul H. Raja Noman Singh Bagga Abhishek Swaroop Kiran Shah-R1
12.	Comp. App. (AT) (Ins) No. 488 of 2021	R. Subramanaikumar (Administrator, Dewan Housing Finance Corporation Ltd.) Vs. SGS Construction and Developers Pvt. Ltd. & Anr.	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2
13.	Comp. App. (AT) (Ins) No. 489 of 2021	Dewan Housing Finance Corporation Ltd, Through Administrator Vs. Surana Construction (Chembur)	Liz Mathew	
14.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. R. Subramanai Kumar Administrator of Dewan Housing Finance Corporation Ltd.	Saurabh Kalia	Liz Mathew
15.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	
16.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	Vikrant N Goyal

17.	Comp. App. (AT) No. 18 of 2021 Part Heard	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari Dipen Chatterjee Rusha Mitra
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02:00 PM

For Hearing

18.	Comp. App. (AT) No. 232 of 2020	UCO Bank Vs. SREI Equipment Finance Ltd. & Anr. With	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Rusha Mitra Kumar Anurag Singh-R2
19.	Comp. App. (AT) No. 43 of 2021 & I.A. No. 641 of 2021 Part Heard	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Pulak Bagchi Anjan Chakraborty Priya Agarwal

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar